

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

29/06/2019

O.A./260/399/2019

T K BEHERA

-V/S-

AGRICULTURAL SCIENTISTS RECRUITMENT BOARD

ITEM NO:28

FOR APPLICANTS(S) Adv. : Mr. T.K. Behera

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
	<p>Mr. T.K. Behera, applicant is present in person and files a Memo to state that he does not want to proceed with this case and wants to withdraw this O.A. The prayer is allowed. Ld. Counsels for both sides are not present due to resolution passed by CAT Bar Association duly communicated to the Registry. In view of the prayer of the applicant, the O.A. is allowed to be withdrawn.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>